

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 22

C.P. (IB)/450(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 24.04.2024

NAME OF THE PARTIES: **WEATHERSPELL AIRCON ENGINEERS**
PRIVATE LIMITED V/s RTTRICONE
DESIGN & BUILD CONTRACTORS
PRIVATE LIMITED

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Learned Counsel for the Petitioner present.
2. None for the Respondent.
3. Learned Counsel for the Respondent is not available.
4. Learned Counsel for the Petitioner informs that reply has been served on them.
5. In case, on the next date of hearing none appears on behalf of Respondent, Respondent will be set ex-parte and matter will be heard on the basis of material available on record.
6. List this matter on **07.05.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)